

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO – 2003
ANSWERED ON – 09/12/2021

HAR GHAR JAL SCHEME

2003. SHRIMATI RITA BAHUGUNA JOSHI:
SHRI TALARI RANGAIAH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has introduced the Har Ghar Jal Scheme and if so, the details thereof;
- (b) the details of number of households in the country that got covered under the “Nal se Jal” scheme during the last one year; State-wise;
- (c) whether the Government has fixed any timeline to cover all the ancient cities like Allahabad to provide 100 per cent Nal se Jal to every household; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (d) Since August, 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, to make provision of potable tap water supply to every rural household in the country by 2024. Since launch of mission more than 5.38 Crore rural households have been provided tap water connection. Thus, as on 05.12.2021, out of total 19.22 Crore rural households in the country, now 8.61 Crore (44.84%) households have provision of tap water supply. The State/ UT-wise details of households provided with tap water connection since April, 2020, is **annexed**. The Government of Uttar Pradesh has planned to make provision of tap water supply to every rural household of the State by 2024. The detailed information related to status as well as progress in making the provision of tap water supply to rural households is in public domain on JJM – dashboard, and available at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

**Annex referred in the statement of reply to Lok Sabha Unstarred Question No. 2003
due for reply on 09.12.2021**

**Details of rural households (HHs) provided tap water connections
in 2020-21 and 2021-22**

(Number in lakhs)

S. No.	State/ UT	Number of HHs provided tap water connection	
		During 2020-21	During 2021-22 (till 5.12.2021)
1.	A & N Islands	0.33	0.00
2.	Andhra Pradesh	12.98	4.47
3.	Arunachal Pradesh	0.65	0.12
4.	Assam	5.07	10.36
5.	Bihar	1,03.47	17.13
6.	Chhattisgarh	1.51	1.64
7.	D & N and D & D	0.25	0.61
8.	Goa	0.33	0.00
9.	Gujarat	10.95	5.19
10.	Haryana	7.92	4.04
11.	Himachal Pradesh	3.80	2.44
12.	Jammu & Kashmir	2.16	0.39
13.	Jharkhand	3.00	2.27
14.	Karnataka	3.43	13.51
15.	Kerala	4.04	4.69
16.	Ladakh	0.02	0.08
17.	Madhya Pradesh	19.90	6.76
18.	Maharashtra	37.15	5.52
19.	Manipur	1.96	0.39
20.	Meghalaya	0.87	0.95
21.	Mizoram	0.34	0.03
22.	Nagaland	0.48	0.54
23.	Odisha	15.47	11.57
24.	Puducherry	0.08	0.07
25.	Punjab	8.31	5.84
26.	Rajasthan	6.81	2.13
27.	Sikkim	0.10	0.02
28.	Tamil Nadu	16.13	11.78
29.	Telangana	18.20	0.00
30.	Tripura	1.42	0.76
31.	Uttar Pradesh	19.16	5.39
32.	Uttarakhand	4.32	0.98
33.	West Bengal	12.48	13.39
Total		3,23.09	1,33.05

Source: JJM – IMIS
